CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

O.A No.309/94

Friday this the 18th day of February, 1994.

CORAM:

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN HON'BLE MR.P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

P.A.Padmanabhan,
Palonniyil House,
Adad, Elappilly Village,
Thodupuzha Taluk, now working as Telephone Supervisor,
Telephone Exchange,
Trunks, Ernakulam. ... Applicant

By Advocate Mr.K.K.Balakrishnan

vs.

- Union of India represented by Secretary, Department of Telecommunications, Sanchar Bhavan, New Delhi-110 001.
- 2. Director General,
 Department of Telecom,
 Sanchar Bhavan, New Delhi.
- 3. Chief General Manager(CGMT)
 Telecom Kerala Circle,
 Trivandrum.
- 4. General Manager, Telecom District, Ernakulam, Kochi-31.
- 5. Assistant Engineer, Trunks, Ernakulam, Kochi-11.

.. Respondents

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN:

Applicant seeks appropriate directions to post him in the Trunk Telephone and International Telephone Exchange at Ernakulam. A request made by him in this behalf was rejected by 5th respondent by Annexure. A3 order. Applicant submits that he is due to retire and that on compassionate grounds and on the basis of departmental circulars, he is entitled to be posted at Ernakulam. We think that he should bring his grievances for the consideration of the third respondent by a suitable

representation. We have no doubt that the third respondent will view the representation as sympathetically as possible and pass appropriate orders. If a representation is made within seven days from today, orders will be passed thereon within two months from the date of receipt of the representation.

2. With the aforesaid directions, application is disposed of No costs.

Dated the 18th February, 1994.

P.V.VENKATAKRISHNAN ADMINISTRATIVE MEMBER CHETTUR SANKARAN NAIR(J) VICE CHAIRMAN

njj/18.2